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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. No.1695 OF 2004

New Delhi, this the 16th day of July, 2004

HON'BLE SHRI JUSTICE V.S. AGGARWAL, CHAIRMAN
HON'BLE SHRI S.A. SINGH, MEMBER (A)

Mrs. Rukhsana Aeltemesh Rein, w/o Mr. Aeltemesh Rein
Senior Personnel Inspector, Personnel Branch,
Northern Railway Head Quarters,
Room-345, 3rd Floor, Baroda House,
New Delhi.

.....Applicant
(By Advocate : Shri Prabhat Kumar)

Versus

1. Union of India,
Through : The Secretary,
Ministry of Railways, Government of India,
Rail Bhawan,
New Delhi.
2. The General Manager,
Northern Railway Head Quarters, Baroda House,
New Delhi.

.....Respondents

ORDER (ORAL)

SHRI JUSTICE V.S. AGGARWAL:-

The applicant is working as Senior Personnel Inspector in Personnel Branch of Northern Railway.

2. By virtue of the present Original Application, applicant seeks that her name should be included in the list of successful candidates for promotion to the posts of Assistant Personnel Officer.

3. During the course of the submissions, learned counsel for the applicant urged that the applicant is sure that she had done very well and seemingly there is a mistake in transferring the marks that have been awarded to her in the answer-sheet. He also pointed that the interviews are fixed for

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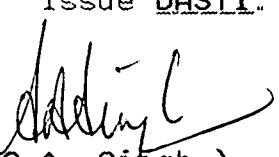
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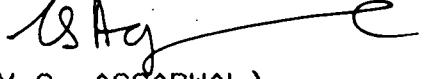
20.7.2004. Pertaining to this, she has already submitted a representation dated 17.6.2004 but no reply has been given to the applicant.

4. Since the rights of the respondents are not likely to be affected, we deem it unnecessary to issue a notice to show cause while disposing of the present Original Application. It is directed that Chief Personnel Officer of Northern Railway should call for the answer-sheet of the applicant and get it re-checked and inform the applicant in this regard on or before 20.7.2004.

5. With these directions, the present Original Application is disposed of at the admission stage.

Issue DASTI.


(S.A. Singh)
MEMBER (A)


(V.S. AGGARWAL)
CHAIRMAN

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